

the total turnover of such Export Houses etc. Source atleast 10% of total export turnover from North Eastern States.

(c) and (d) In addition to the schemes implemented by the various Commodity Boards, the Commerce Ministry has two schemes, namely, Export Promotion Industrial Parks and Critical Infrastructure Balance Scheme. While no proposal has been received under the Critical Infrastructure Balance Scheme, two proposals for Assam, Meghalaya under the EPIP Scheme have been cleared. Rs. 5 crores and Rs. 4.5 crores have already been disbursed for Assam and Meghalaya respectively. No other proposal has been received under the EPIP scheme from the North East.

#### Loss Suffered by BHEL

6621. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) the number of cases of theft of various products of Bharat Heavy Electricals Ltd. detected during each of the last two years;

(b) the total loss suffered by the BHEL during the above period;

(c) whether any enquiry has been conducted in this regard;

(d) if so, the details thereof; and

(e) the action being taken by the Government against guilty officers/employees ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) There was no theft of any product of Bharat Heavy Electricals Ltd. (BHEL) during the last two years.

(b) to (e) Questions do not arise.

#### ECGC Branches

6622. SHRI SUDHIR GIRI : Will the Minister of COMMERCE be pleased to state :

(a) whether Export Credit Guarantee Corporation of India proposes to raise its Capital;

(b) if so, the details thereof;

(c) the details of branches of ECGC which are functioning at present, location-wise;

(d) whether there is any proposal to increase the number of branches; and

(e) if so, the details thereof, location-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) In order to strengthen Export Credit Guarantee Corporation of India (ECGC) and also encourage India's export promotion efforts, the Government had decided in October 1995 to augment the equity base of ECGC from Rs. 50 crores to Rs. 500 crores in a gradual manner over a period of few years.

In pursuance of the same, the Government has already raised the equity base of ECGC from Rs. 50 crores to Rs. 75 crores during 1996-97. Moreover, there is a budgetary provision for raising it further to Rs. 150 crores during 1997-98.

(c) ECGC has presently 18 branches and four Regional offices in the country in the locations indicated below :-

Regional Offices : Mumbai, Calcutta, Chennai, New Delhi.

Branch Offices : Bhubaneswar, Bangalore, Cochin, Hyderabad, Coimbatore, Madurai, Ludhiana, Kanpur, Moradabad, Jaipur, Agar, Mumbai, Calcutta, Chennai, Pune, New Delhi, Ahmedabad and Varanasi.

(d) and (e) Yes, Sir. ECGC proposes to open new branches at the following locations :

(i) Central Business District (CRD) in South Mumbai :

(ii) Salem in Tamilnadu;

(iii) Indore in Madhya Pradesh; and

(iv) Panipat in Haryana.

#### Review Petitions

6623. SHRI K. PARASURAMAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of review petitions pending with the Supreme Court;

(b) whether the Government propose to drop review petitions in those cases where the Supreme Court itself has given judgement; and

(c) if so, the time by which it is likely to be implemented ?